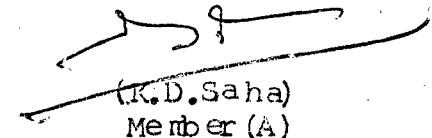


23.02.96 Hon'ble Mr. K.D.Saha, Member(A)

.....

No one appears for the applicant.

Adjourned to 20.03.1996 for admission.


(K.D.Saha)
Member (A)

24.03.96

Counsel for the applicant : Shri Kumar Sushobhan

At the request of learned counsel for the applicant, list this case on 21.03.1996 for admission.

SJK


(N.K.Verma)
Member (A)

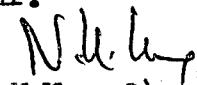
3/1.03.96

Counsel for the applicant : Shri Kumar Sushobhan

Heard Shri Kumar Sushobhan, counsel for applicant. This O.A. is for matter in which the Tribunal had dismissed it for default as long back as 1993. The restoration for this was again dismissed for default on 25.01.1994. After lapse of nearly two years, the applicant has moved this application on 01.12.1995. The delay in filing this O.A. after 25.01.1994 was not satisfactorily explained by the learned counsel for the applicant.

2. In view thereof, I find no justification in admitting this time barred application. Accordingly, the O.A. is dismissed at the admission stage itself.

SJK


(N.K.Verma)
Member (A)